

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.420
IA/1608/ND/2024 in IB/32/ND/2024

IN THE MATTER OF:

Devki Rani Jakhar Through Resolution Professional Shaikh Nafis Anjum	...	Applicant
Versus Indian Bank	...	Respondent

Under Section 94(1) IBC

Order delivered on 30.05.2024

CORAM:

**SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned to **04.07.2024**.

-SD-
DR. SANJEEV RANJAN
MEMBER (TECHNICAL)